## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 2(ND)/16

CORAM:

PRESENT: SH. R. VARADHARAJAN

HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device & Display Pvt. Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner(s):

Mr. Yashwardhan P. Singh, Advocate

For the Respondent(s): None

## ORDER

The matter has been adjourned to be heard by Regular Bench.

To come up on 2<sup>nd</sup> April, 2018.

(R. Varadharajan)

Member (J)

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(Ina Maľhotra)

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Member (J)